

Senior civil judge and JMFC., Pavagada
Cause list Dated 09/06/2020

Session	Sl No.	Case Number	Stage	Plaintiff Adv	Respondent / Def Adv
Morning Session	1	OS 22/2016	Arguments	MB	RSK/RJ
	2	RA 56/2018	Arguments	SMN	
	3	RA 70/2018	Arguments	JMM	ISA
	4	RA 8/2019	Arguments	SNM	ISA
	5	RA 15/2019	Arguments	ANR	MN/DPR
	6	RA 18/2019	Arguments	MB	SRV
	7	RA 25/2019	Arguments	SNM	MN
	8	RA 29/2019	Arguments	DRR	MN
	9	RA 31/2019	Arguments	MN	PSK/RTM
	10	RA 70/2019	Arguments	MB	RR/IRL
After noon Session	11	RA 81/2019	Arguments	STN	IRL
	12	MVC 145/2017	Arguments	DRR	BKC
	13	RA 74/2019	Arguments	MN	SRV
	14	RA 76/2019	Arguments	MB	SRV
	15	RA 79/2019	Arguments	SNM	SRV
	16	MA 9/2019	Orders	MN	PR
	17	MA 17/2019	Orders	MB	DVS
	18	RA 34/2019	Judgment	ISA	MBM
	19	RA 23/2019	Judgment	ISA	
	20	RA 28/2019	Judgment	ISA	DPR

W. J. M. C. Pavagada
8/6/2020
Senior Civil Judge and
J.M.F.C. Pavagada

**Cause List of 09.06.2020 of Addl. Civil Judge & JMFC,
Pavagada**

Sl. No.	Case No.	Name of Plaintiff/ Petition/DHr/Advocate	Name of Defendant/ Respondent/JDr/Advocate
Morning Session			
01	C.C. 77/2015	A. P. P.	
02	C.C. 679/2014	A. P. P.	
03	C.C. 494/2013	A. P. P.	M. N.
04	C.C. 1120/2014	A. P. P.	
05	C.C. 302/2011	A. P. P.	P. R.
06	C.C. 984/2015	A. P. P.	M. N.
07	C. Misc. 321/2012	A. N. R.	P. H. S
08	O.S. 38/2009	M. B.	K. N. J.
09	O.S. 336/2010	M. N.	S. R. V.
10	O.S. 286/2011	S. R. V.	S. R. V. I.S.A.
Afternoon Session			
11	O.S. 316/2011	J. M. M.	
12	O.S. 598/2012	P. V. Y.	P. V. Y.
13	O.S. 542/2012	S. R. V.	J. M. M.
14	O.S. 208/2014	M. B.	N. N. R
15	O.S. 90/2015	M. B.	M. G. V.
16	O.S. 188/2015	S. R. V.	N. N. R.
17	O.S. 366/2015	P. V. Y.	M. N.
18	O.S. 290/2016	M. B. M.	I. R. L.
19	O.S. 352/2016	N. N. R.	S. R. V.
20	EX. 28/2018	M. N.	P. S. K.